COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Review Petition No. 06 of 2016 In Appeal No. 184 of 2013 & IA No. 451 of 2016

Dated : 05th July, 2017

In the matter of:

Bhaskar Shrachi Alloys Ltd. Vs. Central Electricity Regulatory Commission & Anr.			Review Petitioner(s) Respondent(s)
Counsel for the Petitioner(s)	:		

Counsel for the Respondent(s)

<u>ORDER</u>

:

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on 21.08.2017.

Court Master

suman